

**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section)** Civil Secretariat,  
Jammu/Srinagar.

Subject:-Distribution of litigation work for Central Administrative Tribunal, Jammu Bench.

**Government Order No. 5934 -JK(LD) of 2021.**  
**Dated. 27 - 12-2021.**

In supersession to all the previous orders issued on the subject from time to time, the following distribution of litigation work amongst the Law Officers before the Central Administrative Tribunal, Jammu Bench is ordered as shown against each:-

S. No.	Name of the Law Officer and Designation Shri	Department	Year
1.	Rajesh Thapa, Deputy Advocate General	All Departments	2017,2018,2019, 2020 and 2021
2.	Sudesh Magotra, Deputy Advocate General	All Departments	2010,2011,2012,2013 and 2014
3	Hunar Gupta, Deputy Advocate General.	All Departments	2002 to 2009,2015 and 2016.

It is further ordered that all the fresh cases/O.A. which may be filed before the Central Administrative Tribunal, Jammu Bench shall be equally distributed amongst the afore-said Law Officers by Director Litigation, Jammu.

This is a temporary arrangement and is subject to further modification as and when required.

By Order of the Government of Jammu and Kashmir.

**Sd/-**  
**(Achal Sethi)**  
**Secretary to Government**

No. Law-Jud/153/2021-10.

Dated. 27-12- 2021.

Copy to the:-

1. Learned Advocate General, J&K Jammu.
2. Director General of Police, J&K Jammu.
3. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan.
4. All Administrative Secretaries to Government.
5. Principal Resident Commissioner, J&K New Delhi.
6. Principal Accountant General, J&K Jammu.
7. Divisional Commissioner, Jammu

8. Registrar General, Supreme Court of India, New Delhi.
9. Principal Secretary to the Hon'ble Chief Justice for information of the Hon'ble Chief Justice of High Court of J&K and Ladakh.
10. All Heads of Departments.
11. Registrar General High Court of J&K and Ladakh.
12. Director Information, J&K Jammu.
13. Director Litigation Jammu.
14. All Officers of the Department of Law, Justice and Parliamentary Affairs.
15. Concerned Law Officers.
16. Deputy Registrar, Central Administration Tribunal, Srinagar Bench.
17. Private Secretary to Chief Secretary for information of the Chief Secretary.
18. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
19. Government Order file.
20. Concerned file.

*Ashish Gupta*  
29.12.21

**(Ashish Gupta)**

Additional Secretary to Government